

3. *Functions.*—The functions of the Board will be as follows: —

- (1) Co-ordination and integration of forest policy pursued by States in the management of their forests.
- (2) The adoption of conservation measures affecting forest resources and soil.
- (3) Integration of plans for land use and national reconstruction in which forestry has come to play a progressively important role.
- (4) Promotion of legislation considered necessary for various States for the management of private forests.
- <5) Regulation and development of forests in inter-State river valleys, which are the concern of the Central Government (*vide* item 56 in List I of the Seventh Schedule of the Constitution of India).
- (6) Maintenance of adequate standards of the training of officers.
- (7) Co-ordination of forest research conducted in Central and State Institutes.
- (8) Any other matters affecting forestry, which are germane and relevant to the objective of this Board.

4. *Rules of Business.*—The business of the Board will be governed by the following rules: —

- (1) The Board shall meet at least once in 2 years.
- (2) The Board may appoint technical committees to consider such inter-State matters as training of officers, standardization of timbers, flood control, anti-erosion measure, etc.

(3) Matters of urgent importance may be circulated to the members of the Board to elicit opinion.

(4) The Secretary will fix the date, time and place for every meeting of the Board. The agenda will be circulated at least 6 weeks in advance.

CATTLE-CUM-DAIRY FARM, KARNAL

274. SHRI M. VALIULLA: Will the Minister for FOOD AND AGRICULTURE be pleased to state:

(a) the reasons why the loss of nearly one lakh of rupees was incurred on the Cattle-curo-Dairy Farm, Karnal, in the year 1952-53:

(b) what is the profit and loss position of that farm in the year 1953-54 up-to-date; and

(c) whether it is a fact that this farm showed a profit of about five lakhs of rupees in the year 1951-52?

THE MINISTER FOR FOOD AND AGRICULTURE (SHRI RAFI AHMAD KIDWAI) : (a) The facilities for irrigation and development of the cultivable area available at the farm were not enough to produce its entire requirements of cattle feed and fodder. This necessitated purchase of large quantities of cattle feed and fodder from the open market.

(b) A loss of nearly Rs. 50,000 is estimated to be incurred during the financial year 1953-54.

(c) No.

RAILWAY ACCIDENTS IN ORISSA

275. KUMARI SHOILA BALA DAS: Will the Minister for RAILWAYS be pleased to state whether it is a fact that very recently three accidents took place in Orissa on the track between Ganjam and Berhampur?